

Mr. Speaker This mechanical device is to make sure that much time is not spent on the division. We are not responsible for the machine. We will ask the engineer to see to it. It is clear that the total is 305 and not 405. So far as we are concerned, the total does not matter. I am sure hon. Members must be interested in seeing that we get through the work. I shall now put the motion before the House.

The question is:

"That the Members of Lok Sabha assembled in this session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 13th May, 1957."

The motion was adopted.

RESOLUTION RE: APPOINTMENT OF A SECOND PAY COM- MISSION

Mr. Speaker: Now, non-official business.

Shri Warior (Trichur): Mr. Speaker, Sir, I beg to move:

"This House is of opinion that a Second Pay Commission should be appointed to go into the question of the pay structure and service conditions of the Union Government employees so as to bring them in conformity with the country's ideal of socialist pattern of society."

In moving this resolution, Sir, I want to bring to your notice that a very important and vital matter is placed for the consideration of the honourable House. I am aware that this subject had been brought to the notice of this House once before, if I remember correctly, in July, 1955. That was a similar motion which was intended for the particular purpose of eradicating the disparity between the emoluments given in the services. The gulf between the lowest paid and the

highest paid in the services under the Government of India is so wide, and it had been the practice for a long time, that there is so much of discontent in the lower ranks of employees. That disparity must be removed as quickly as possible and some proportionate ratio brought about between the highest and the lowest emoluments given.

Mr. Speaker: Order, order. The hon. Member may kindly resume his seat.

DEATH OF SHRI H. G. PANT

Mr. Speaker: I have received information that an honourable sitting Member of this House, Pandit Har Govind Pant, has died in the Willingdon Hospital just now. He hails from Uttar Pradesh, Almora. He was born in 1885. He was an advocate. He was a member of the U.P. Legislative Assembly and a member of the Legislative Council. He was a member of the Constituent Assembly. He was also Deputy-Speaker of the U.P. Assembly. He took ill yesterday. There was some kind of an intestinal trouble; the doctor has not been able to say exactly what the trouble was. There was some kind of food poisoning or something; it is not clear. There were two persons affected, himself and his cook. The cook seems to have survived. So far as he is concerned, unfortunately for us, he has passed away. I request the hon. Members to stand in silence for a minute.

The Members then stood in silence for a minute

13.59 hrs.

Mr. Speaker: As a mark of respect to the departed soul it is usually customary to adjourn the House for the rest of the day.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, the 20th May, 1957.